

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 140/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

NAME OF THE COMPANY: Emrorium Departmental Store Pvt. Ltd.

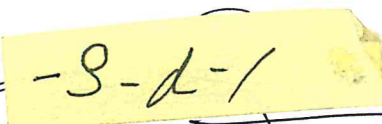
SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Ashok Kumar Juneja, Mr. S. R. Arora and Ms. Ritika Shaw, Advocates		
	For the Respondent (s)	: Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department Mr. Manish Raj, Company Prosecutor, ROC, Delhi		

ORDER

Ld. Standing Counsel for the Income Tax Department prays for further
to file reply. Last opportunity is granted to them.

To come up on 9th January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)